

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4981  
ANSWERED ON:28.04.2005  
CONSTRUCTION OF LEVEL CROSSINGS  
Chavan Shri Harischandra Deoram;Mahajan Shri Y.G.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of railway level crossings constructed in the country during the last three years, state/zone-wise;
- (b) the expenditure incurred on their construction during the said period; and
- (c) the details of railway level crossings proposed to be constructed in the country during 2005-06 alongwith their locations, State/zone-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (c) As per existing rules, provision of level crossings is made in consultation with the State Govt. at the time of laying a new line or within 10 years from the date of its commissioning to traffic as part of accommodation works. Thereafter any level crossing can be provided at a technically suitable location on deposit terms, if such a proposal is sponsored by the State Govt./Local bodies duly agreeing to bear the initial cost of construction of the level crossing and one time capitalized cost of recurring maintenance and operational charges. Further, as per policy of Railways, no new unmanned level crossing is permitted on existing lines on safety considerations.

Keeping in view the extant policy, no new level crossing has been constructed on existing lines from Railway funds during the last three years. At present, there is no proposal for providing new level crossing on existing lines out of Railway funds during 2005-06. However, new Railway crossings are constructed as part of projects as enumerated above.